

REVIEW AND REPORT OF TANNERY AND FOOTWEAR CORPORATION OF INDIA, LTD., FOR 1970-71 AND REPORT OF KHADI AND VILLAGE INDUSTRIES COMMISSION FOR 1969-70

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): I beg to lay on the Table—

(1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review (Hindi and English versions) by the Government on the working of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1970-71.

(ii) Annual Report of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3605/72].

(2) A copy of the Annual Report (Hindi version) of the Khadi and Village Industries Commission, Bombay, for the year 1969-70 under sub-section (8) of section 24 of the Khadi and Village Industries Commission Act, 1956, along with the Statistical Statement. [Placed in Library. See No. LT-3662/72].

12.49 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Eighteenth Report

SHRI G. G. SWELL (Autonomous Districts): I beg to present the Eighteenth Report of the Committee on Private Members' Bills and Resolutions.

BUSINESS ADVISORY COMMITTEE SEVENTEENTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): I beg to move:

"That this House do agree with the Seventeenth Report of the Business Advisory Committee presented to the House on the 14th November, 1972."

MR. SPEAKER: The question is:

"That this House do agree with the Seventeenth Report of the Business Advisory Committee presented to the House on the 14th November 1972".

The motion was adopted.

12.50 hrs.

MATTER UNDER RULE-377 PAY COMMISSION REPORT

MR. SPEAKER: Mr. S. M. Banerjee.

SHRI S. M. BANERJEE (Kanpur): Mr. Speaker, Sir, you have permitted me to raise one important issue concerning the entire Central Government employees.

We have told that the Pay Commission has asked for more time for submission of their final report. Perhaps, they would like to submit it by the end of February 1973. You are aware, Sir, that the Central Government employees are extremely disgruntled with the abnormal delay which the Pay Commission has already taken. It is almost three years and still they are unable to submit the report. Yesterday, hon. Minister, Shri K. R. Ganesh, made a statement in the other House assuring that the report would be submitted by the end of this year. I would only make this request to you and through you to the Minister of Finance. Unless the report is submitted latest by the end of this month, it cannot be implemented from December because Government would take some time to consider the report. Unless orders are issued in the month of December on the recommendations of the Pay Commission, they